

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No(s). 10539/2013

(Arising out of impugned final judgment and order dated 30/10/2013 in CRMWP No. 21503/2013 passed by the High Court Of Judicature at Allahabad)

PRAVEEN YADAV & ORS

Petitioner(s)

VERSUS

STATE OF U.P & ORS

Respondent(s)

(with appln. (s) for exemption from filing O.T. and office report)

Date : 03/07/2015 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAMAJIT SEN
HON'BLE MR. JUSTICE SHIVA KIRTI SINGH

For Petitioner(s) Dr. Shiva Sharma, Adv.
 Mr. Daya Krishan Sharma, Adv.
 Mr. Hemant Mudgal, Adv.

For Respondent(s) Mr. Ratnakar Dash, Adv.
 Mr. Sudeep Kumar, Adv.
 Mr. Abhishth Kumar, Adv.

 Mr. Sudarshan Rajan, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List next week.

(NEELAM GULATI)
COURT MASTER

(SAROJ SAINI)
COURT MASTER